

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO.14524/2015

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

AIR COMMODORE NK SHARMA (17038) ADM/LGL

Respondent(s)

(IA No. 2/2015 - STAY APPLICATION)

Date : 22-11-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s)

Ms. Sonia Mathur, Sr. Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Divik Mathur, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Praneet Pranav, Adv.
Mr. Rajeev Ranjan, Adv.

Ms. Sweksha, Adv.
Dr. N Visakamurthy, Adv.

For Respondent(s)

Mr. V.S. Tomar, Adv.
Mr. Rabin Majumder, AOR

UPON hearing the counsel the court made the following
O R D E R

1. Heard learned counsel for the parties.
2. Arguments concluded.
3. Judgment reserved.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(AVGV Ramu)
Court Master (NSH)